

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 1/RP/2024 in Petition No. 363/GT/2020

Subject: Review of the Order dated 5.10.2023 passed by the Commission in Petition No. 363/GT/2020 for truing up of tariff of Koldam Hydroelectric Project (800 MW) for the period from COD (18.7.2015) to 31.3.2019 after truing-up exercise.

Date of Hearing: **4.4.2024**

Petitioner: NTPC Limited.

Respondents: UPPCL and 12 ors.

Coram: Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Parties present: Shri A.S. Pandey, NTPC

Record of Proceedings

During the hearing on 'admission', the representative of the Review Petitioner submitted that the Commission in its order dated 5.10.2023, while considering the Plant and Machinery cost (excluding initial spares) as on 31.3.2018 as Rs.67736.43 lakh (Rs. 67915.01 lakh as on 31.3.2019 minus Rs.178.58 lakh), had inadvertently not considered the Hydro Mechanical Equipment cost of Rs.5489.98 lakh under the Plant and Machinery cost for the purpose of allowing the initial spares as shown in Form-5B furnished by the Review Petitioner vide affidavit dated 24.3.2023. He accordingly submitted that Plant and Machinery cost (excluding initial spares) as on 31.3.2018 claimed Rs. 73266.41 lakh and the ceiling limit for initial spares (in terms of Regulation 13 of the 2014 Tariff Regulations) claimed is Rs. 3051.10 lakh in place of Rs. 2822.35 lakh as approved in the order. The representative, therefore, prayed that the inadvertent error may be corrected and the Review Petition may be allowed.

2. The Commission, after hearing the representative for the Review Petitioner, directed as under:

- (a) Admit and issue notice to the Respondents.
- (b) The Respondents are permitted to file their replies, on or before **23.4.2024**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **26.4.2024**. Pleadings shall be completed by the parties by the due date mentioned.

3. Subject to above, the order in the Review Petition was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

